

**SECURITIES APPELLATE TRIBUNAL, MUMBAI**

**CORAM: HON'BLE JUSTICE TARUN AGARWALA, PRESIDING OFFICER & HON'BLE JUSTICE M. T. JOSHI, JUDICIAL MEMBER**  
**DAILY BOARD FOR 27.08.2021 THROUGH VIDEO CONFERENCING**

Sr. No.	Appeal No.	Appellant	Counsel for Appellant	Respondent	Counsel for Respondent	Cause or Stage	Previous Date	ROOM CODE/PASSWORD
<b>MENTIONING –COURT CODE-MENTION AT 11.00A.M.-11.05 A.M.</b>								
<b>AT 11.05 A.M.</b>								
1.	IRDA A.No.05/2021 MA No.11/2021 (Urgent) & MA No.12/2021 (Stay)	Alankit Insurance TPA Limited		IRDA		Admission		<b>LICENSERENEWAL</b>
<b>AT 11.10 A.M.</b>								
2.	MA. No. 954/2021 (Delay) & A. No. 05/2021	Aachal Jindal		SEBI		Admission		<b>PAWANSUTPROMOTER</b>
3.	MA. No. 955/2021 (Delay) & A. No. 06/2021	Mamta Jindal						
4.	MA. No. 956/2021 (Delay) & A. No. 07/2021	Archit Jindal						
5.	MA. No. 957/2021 (Delay) & A. No. 08/2021	Pradeep Kumar Jindal						

AT 11.15 A.M.								
6.	A. No. 554/2021	Zenith Steel Pipes and Industries Limited	Traid Law Chambers	SEBI		Admission		<b>ZENITHGDR</b>
7.	A. No. 555/2021	Yashovardhan Birla						
AT 11.20 A.M.								
8.	A. No. 403/2018	Dhananjay Somani and Others	P. N. Modi, Sr. Advocate – i/b Dr. S. K. Jain, PCS	SEBI	Kevic setalvad, Sr. Adv – i/b MDP and Partners	Part Heard	26.08.2021	<b>DISCLOSUREOPENOFFER</b>
	A/W A. No. 432/2018	India Ener-Gen Pvt. Ltd. and Others	Dr. S. K. Jain, PCS					
AT 11.45 A.M.								
9.	A.No. 214/2019 <b>A/W</b>	Geofin Comrade Ltd.	Mr. ZerickDastur, Advocate i/b ZerickDastur, Advocates and Solicitors	SEBI	Mr. KevicSetalvad, Senior Advocate i/b K. Ashar& Co.	Part Heard		<b>BROKERFEE</b>
	A.No. 217/2019 <b>A/W</b>	Philip Commodities India Pvt. Ltd.	Mr. Neville Lashkari, Advocate i/b Prakash Shah & Associates		Mr. Fredun De Vitre, Senior Advocate i/b K. Ashar& Co.			
	A.No. 218/2019 <b>A/W</b>	IIFL Commodities Ltd.	Mr. Mustafa Doctor, Senior Advocat i/b		Mr. Rafique Dada, Senior Advocate i/b K. Ashar& Co.			

			Alliance Law					
A.No. 288/2019 <b>A/W</b>	AnandRathi Commodities Ltd.		Mr. AmeyaGokhale , Advocate i/b ShardulAmarc handMangalda s& Co		Mr. KevicSetalvad, Senior Advocate i/b K. Ashar& Co.			
A. No. 289/2019 <b>A/W</b>	MotilalOswalComodit ies Broker Pvt. Ltd.		Mr. Paras Parekh, Advocatei/b Parinam Law Associates					
A.No. 567/2019 <b>A/W</b>	National Stop Exchange Ltd. (Philip Commodities India Pvt. Ltd-Res. No.2. )		Mr. ArvindLakhaw at, Advocatei/b Vaish Associates		Mr. MihirMody, Advocatei/b K. Ashar& Co. for R- 1 Mr. Neville Lashkari, Advocatei/b Prakash Shah & Associates for R-2			
A.No. 568/2019 <b>A/W</b>	National Stop Exchange Ltd. (AnandRathi Commodities Ltd.- Res. No.2. )		Mr. Arvind Lakhawat, Advocatei/b Vaish Associates		Mr. MihirMody, Advocatei/b K. Ashar& Co. for R- 1			
A.No. 569/2019 <b>A/W</b>	National Stop Exchange Ltd. (MotilalOswal				Mr. MihirMody, Advocatei/b K. Ashar& Co. for R-			

		Commodities Brokers Pvt. Ltd.--Res. No.2. )			1 Mr. Paras Parekh, Advocate i/b Parinam Law Associates for R-2			
	A.No. 570/2019 <b>A/W</b>	National Stop Exchange Ltd. (India Infoline Commodities Ltd -Res. No.2. ).			Mr. Mihir Mody, Advocate i/b K. Ashar & Co. for R- 1 Mr. Mustafa Doctor, Senior Advocate i/b Alliance Law for R-2			
	A.No. 571/2019	National Stop Exchange Ltd. ( GeofinComtrade Ltd.-Res. No.2. )	Mr. Chirag Kamdar, Advocate i/b Vaish Associates		Mr. Mihir Mody, Advocate i/b K. Ashar & Co. for R- 1 Mr. Zerick Dastur, Advocate i/b Zerick Dastur, Advocates and Solicitors for R-2			
<b>AT 12.10 PM</b>								
<b>10.</b>	166/2018 <b>A/W</b>	Prayag Infotech Hi- Rise Limited & Ors.	Mr. Nimay Dave, Advocate i/b Alliance Law	SEBI	Mr. Shyam Mehta, Senior Advocate i/b The Law Point	Part Heard	10.08.2021	<b>NONCOMPLIANCE</b>
	485/2018	Prayag Infotech Hi- Rise Limited and Ors.						

AT 12.30 P.M.									
11.	95/2020	Man Industries (India) Ltd.	Mr. VikasBengani, Advocate	SEBI	Mr. HridhayKhurana, Advocate i/b MDP & Partners	Admission Disposal	13.07.2021	<b>INSIDERTRADING</b>	
AT 12.40 P.M.									
12.	A.No. 442/2020 <b>APPEAL MATTER</b>	<b>WTM LEAD</b>	Jiger Shah	Ms. Vanessa Fernandes, Advocate i/b Corporate Attorneys	SEBI	Mr. Manish Chhangani, Advocate i/b The Law Point	Admission Disposal	13.07.2021	<b>TRANSFERSHARES</b>
	A.No. 99/2021 <b>APPEAL</b>	<b>AO</b>	Sham Gandhi Sadhuram	Mr. VedchetanPatil, Advocate					
	A.No. 98/2021 <b>APPEAL</b>	<b>WTM</b>	Sham Gandhi Sadhuram						
	A.No. 385/2020 <b>APPEAL</b>	<b>AO</b>	Dilip Shah	Ms. Vanessa Fernandes, Advocate i/b Corporate Attorneys					
	A.No. 386/2020 <b>APPEAL</b>	<b>AO</b>	Jiger Shah						
	MA.No. 63.2021 &A.No. 443/2020 <b>APPEAL A/W</b>	<b>WTM</b>	Dilip Shah						
	A. No. 427/2021A/W		Mohammad Rafi &Anr. vs. SEBI	Mr. SaahebraoWa				29.06.2021	

	A. No. 428/2021 <b>A/W</b>	Mohammad Rafi &Anr. vs. SEBI	manraoBuktare , Advocatei/b Shah &Ramaiya Chartered Accounts					
	A. No. 429/2021 <b>A/W</b>	Roma Shamshad Khan vs. SEBI						
	A. No. 430/2021	Roma Shamshad Khan vs. SEBI						
<b>AT 12.45 P.M.</b>								
<b>13.</b>	<b>1)</b> A.No. 448/2020 <b>LEAD MATTER A/W</b>	FarooqKasamHawa& Ors.	Mr. KunalKatariya, Advocatei/b. Shah &Ramaiya, Chartered Accountants	SEBI	Ms. Nidhi Singh, Advocatei/b. Vidhii Partners	Admission Disposal	04.08.2021	<b>PREFERENTIAL ALLOTMENT</b>
	<b>2)</b> A.No. 449/2020 AND MA. NO. 816- 2021 STAY APPLICATION <b>A/W</b>							
	<b>3)</b> A.No. 32/2021 <b>A/W</b>	HarshbenLakhani	Mr. Ravi Vijay Ramaiya, CAi/b. Shah &Ramaiya, Chartered Accountants					
	<b>4)</b> A.No. 33/2021 <b>A/W</b>							
	<b>5)</b> A.No. 34/2021 <b>A/W</b>							

<b>6)</b> A.No. 35/2021 <b>A/W</b>							
<b>7)</b> A.No. 36/2021 <b>A/W</b>	BabubhaiBambhroliya &Anr.						
<b>8)</b> A.No.37/2021 <b>A/W</b>							
<b>9)</b> A.No. 47/2021 <b>A/W</b>	KalpeshGadhecha	Mrs. Poonam D. Gadkari, Advocatei/b. Juris Matrix Partners LLP					
<b>10)</b> A.No. 48/2021 <b>A/W</b>							
<b>11)</b> A.No. 106/2021and <b>MA . NO. 786/2021-STAY APPLICATION A/W</b>	ShaileshBaldevbhai Patel	Ms. RinkuValanju, Advocate					
<b>12)</b> A.No. 107/2021and <b>MA . NO. 787/2021- STAY APPLICATION A/W</b>	HarshadkumarBaldev bhai Patel	Ms. VaradaBhide, PCS					
<b>13)</b> A.No. 68/2021 and <b>MA . NO. 784/2021-STAY APPLICATION</b>	Baldevbhai Patel	Mr. NithishBangera , PCS					

	<b>A/W</b>							
	<b>14) A.No. 69/2021 and MA . NO. 785/2021-STAY APPLICATION A/W</b>	Ramilaben Baldevbhai Patel						
	<b>15) A.NO. 121-2021 AND MA. NO. 65-20201 (COD) A/W</b>	Purvesh M. Shah HUF	Mr. Robin Shah, Advocate i/b. Parinam Law Associates					
	<b>16) A.NO. 122-2021 AND MA. NO. 80-2021 COD A/W</b>	Mansukhlal K. Shah HUF And Others						
	<b>17) A.No. 172/2021 A/W</b>	Baldevbhai Patel	Mr. NithishBangera , PCS					
	<b>18) A.No. 173/2021 A/W</b>	Shailesh Patel	Ms. RinkuValanju, Advocate					
	<b>19) A.No. 174/2021 A/W</b>	Harshad Patel	Ms. VaradaBhide, PCS					
	<b>20) A.No. 175/2021 A/W</b>	Ramilaben Patel	Mr. NithishBangera , PCS					



<p><b>21)</b>A.No. 176/2021<b>A/W</b></p>	<p>M. Mathivanan</p>	<p>Ms. VaradaBhide, PCS</p>					
<p><b>22)</b>A.No. 177/2021and <b>MA . NO. 788/2021-STAY APPLICATION</b></p>	<p>N. Mathivanan</p>	<p>Ms. VaradaBhide, PCS</p>					
<p><b>23)</b>MA.NO. 205/2021 - EXEMPTION &amp; MA. NO. 206/2021- DELAY &amp; A.NO. 219/2021 <b>WTM ORDER</b></p>	<p>Mr Anil BhalabhaiBariya</p>						
<p><b>24)</b>MA. NO.207/2021- EXEMPTION &amp; MA. NO.208/2021. - DELAY AND A. NO.220/2021 <b>AO ORDER</b></p>	<p>Mr Anil BhalabhaiBariya vs. SEBI</p>	<p>Ms. PoonamGadkar i, Advocate i/b Juris Matrix Partners LLP</p>					
<p><b>25)</b>MA. NO.229/2021 - EXEMPTION &amp; MA. NO.230/2021 - DELAY AND A. NO.221/2021 <b>WTM ORDER</b></p>	<p>Jayashree Kishore Dholakia</p>						

<p><b>26)</b>MA. NO. 231/2021- EXEMPTION &amp; MA. NO.232/2021 - DELAY AND A. NO.222/2021 <b>AO</b> <b>ORDER</b></p>	<p>Jayashree Kishore Dholakia</p>						
<p><b>27)</b>MA. NO. 234/2021- EXEMPTION &amp; MA. NO.235/2021 - DELAY AND A. NO.223/2021 <b>WTM ORDER</b></p>	<p>Mrs. ShalomibenAnilbhaiB ariya vs. SEBI</p>						
<p><b>28)</b>MA. NO. 236/2021- EXEMPTION &amp; MA. NO.237/2021 - DELAY AND A. NO.224/2021 <b>AO</b> <b>ORDER</b></p>	<p>Mrs. ShalomibenAnilbhaiB ariya</p>						
<p><b>29)</b>MA. NO. 238/2021- EXEMPTION &amp; MA. NO.239/2021 - DELAY AND A. NO225/2021 <b>WTM</b> <b>ORDER</b></p>	<p>Mr. Kishorbhai S. Dholakia</p>						
<p><b>30)</b>MA. NO. 240/2021- EXEMPTION &amp; MA. NO.241/2021 - DELAY AND A.</p>	<p>Mr. Kishorbhai S. DholakiaI</p>						

NO.226/2021 <b>AO ORDER</b>							
<b>31)</b> MA. NO. 242/2021- EXEMPTION & MA. NO.243/2021 - DELAY AND A. NO.227/2021 <b>WTM ORDER</b>	Mrs. ChandrikabenNaranbh aiPanchal						
<b>32)</b> MA. NO. 244/2021- EXEMPTION & MA. NO.245/2021 - DELAY AND A. NO.228/2021 <b>AO ORDER</b>	Mrs. ChandrikabenNaranbh aiPanchal						
<b>33)</b> MA. NO. 247/2021- EXEMPTION & MA. NO.248/2021 - DELAY AND A. NO. 229/2021 <b>WTM ORDER</b>	Mr. Rinkeshkumar N. Panchal						
<b>34)</b> MA. NO. 249/2021- EXEMPTION & MA. NO.250/2021 - DELAY AND A. NO. 230/2021 <b>AO ORDER</b>	Mr. Rinkeshkumar N. Panchal						
<b>35)</b> MA. NO. 251/2021- EXEMPTION & MA. NO.252/2021 -	Mr. KiritbhaiShantilal Shah						

	DELAY AND A. NO. 231/2021							
	<b>36)</b> MA. NO. 253/2021- EXEMPTION & MA. NO.254/2021 - DELAY AND A. NO. 232/2021 <b>AO ORDER</b>	Mr. KiritbhaiShantilal Shah						
	<b>37)</b> MA. NO. 257/2021- EXEMPTION & MA. NO.256/2021 - DELAY AND A. NO. 233/2021 <b>WTM ORDER</b>	Mr. GaurangPathak						
	<b>38)</b> MA. NO. 259/2021- EXEMPTION & MA. NO.260/2021 - DELAY AND A. NO.234/2021 <b>AO ORDER</b>	Mr. GaurangPathak						
	<b>39)</b> MA. NO. 261/2021- EXEMPTION & MA. NO.262/2021 - DELAY AND A. NO.235/2021 <b>WTM ORDER</b>	Mr. BimeshArvindbhaiJan I						
	<b>40)</b> MA. NO. 263/2021- EXEMPTION & MA. NO.264/2021 - DELAY AND A.	Mr. BimeshArvindbhaiJan i						

NO. 236/2021 <b>AO ORDER</b>							
<b>41)</b> MA. NO. 265/2021- EXEMPTION & MA. NO.266/2021 - DELAY AND A. NO. 237/2021 <b>WTM ORDER</b>	Mr. Manthan Rajendrabhai Modi						
<b>42)</b> MA. NO. 267/2021- EXEMPTION & MA. NO.268/2021 - DELAY AND A. NO.238/2021 <b>AO ORDER</b>	Mr. Manthan Rajendrabhai Modi						
<b>43)</b> MA. NO. 272/2021- EXEMPTION & MA. NO.273/2021 - DELAY AND A. NO.239/2021 <b>WTM ORDER</b>	Yogendra J. Prajapati						
<b>44)</b> MA. NO. 274/2021- EXEMPTION & MA. NO.275/2021 - DELAY AND A. NO. 240/2021 <b>AO ORDER</b>	Yogendra J. Prajapati						
<b>45)</b> MA. NO. 279/2021- EXEMPTION & MA. NO.280/2021 - DELAY AND A.	Mr. PrajapatiNilesh J.						

	NO.. 241/2021 <b>WTM ORDER</b>							
	<b>46)</b> MA. NO. 281/2021- EXEMPTION & MA. NO.282/2021 - DELAY AND A. NO. 242/2021 <b>AO ORDER</b>	Mr. PrajapatiNilesh J.						
	<b>47)</b> MA. NO. 287/2021- EXEMPTION & MA. NO.288/2021 - DELAY AND A. NO. 243/2021 <b>WTM ORDER</b>	Dipakkumar Rajaram Joshi						
	<b>48)</b> MA. NO. 289/2021- EXEMPTION & MA. NO.290/2021 - DELAY AND A. NO.244/2021 <b>AO ORDER</b>	Dipakkumar Rajaram Joshi						
	<b>49)</b> MA. NO. 291/2021- EXEMPTION & MA. NO.292/2021 - DELAY AND A. NO.245/2021 <b>WTM ORDER</b>	Mr. Nikunj Dineshkumar Soni						

<p><b>50)</b>MA. NO. 293/2021- EXEMPTION &amp; MA. NO.294/2021 - DELAY AND A. NO.246/2021 <b>AO ORDER</b></p>	<p>Mr. Nikunj Dineshkumar Soni</p>						
<p><b>51)</b>MA. NO. 295/2021- EXEMPTION &amp; MA. NO.296/2021 - DELAY AND A. NO.247/2021 <b>WTM ORDER</b></p>	<p>Manish Shah</p>						
<p><b>52)</b>MA. NO. 297/2021- EXEMPTION &amp; MA. NO.298/2021 - DELAY AND A. NO.248/2021 <b>AO ORDER</b></p>	<p>Manish Shah</p>						
<p><b>53)</b>MA. NO. 308/2021- EXEMPTION &amp; MA. NO.309/2021 - DELAY AND A. NO.249/2021 <b>WTM ORDER</b></p>	<p>Mr. BirjuPravinchandra Sanghvi</p>						
<p><b>54)</b>MA. NO. 310/2021- EXEMPTION &amp; MA. NO.311/2021 -</p>	<p>Mr. BirjuPravinchandra SanghVI</p>						

	DELAY AND A. NO.250/2021 <b>AO ORDER</b>							
	<b>55)</b> MA. NO. 312/2021- EXEMPTION & MA. NO.313/2021 - DELAY AND A. NO.251/2021 <b>WTM ORDER</b>	Mrs. JayshreebenKiritkuma r Shah						
	<b>56)</b> MA. NO. 314/2021- EXEMPTION & MA. NO.315/2021 - DELAY AND A. NO.252/2021 <b>AO ORDER</b>	Mrs. JayshreebenKiritkuma r Shah						
	<b>57)</b> MA. NO. 316/2021- EXEMPTION & MA. NO.317/2021 - DELAY AND A. NO.253/2021 <b>WTM ORDER</b>	Mr. Naranbhai J. Panchal						
	<b>58)</b> MA. NO. 318/2021- EXEMPTION & MA. NO.319/2021 - DELAY AND A. NO.254/2021 <b>AO ORDER</b>	Mr. Naranbhai J. Panchal						



<p><b>59)</b>MA. NO. 320/2021- EXEMPTION &amp; MA. NO.321/2021 - DELAY AND A. NO.255/2021 <b>WTM ORDER</b></p>	<p>Mr. GautamsinghShivsing hZala</p>						
<p><b>60)</b>MA. NO. 322/2021- EXEMPTION &amp; MA. NO.323/2021 - DELAY AND A. NO.256/2021 <b>AO ORDER</b></p>	<p>Mr. GautamsinghShivsing hZala</p>						
<p><b>61)</b>MA. NO. 328/2021- EXEMPTION &amp; MA. NO.329/2021 - DELAY AND A. NO.257/2021 <b>WTM ORDER</b></p>	<p>Mr. AnkitRajeshbhai Rajput vs. SEBI</p>						
<p><b>62)</b>MA. NO. 330/2021- EXEMPTION &amp; MA. NO.331/2021 - DELAY AND A. NO.258/2021 <b>AO ORDER</b></p>	<p>Mr. AnkitRajeshbhai Rajput</p>						
<p><b>63)</b>MA. NO. 332/2021- EXEMPTION &amp; MA. NO.333/2021 - DELAY AND A. NO.259/2021 <b>WTM ORDER</b></p>	<p>Mr. RonakNayankumar Shah</p>						

<p><b>64)</b>MA. NO. 334/2021- EXEMPTION &amp; MA. NO.335/2021 - DELAY AND A. NO.260/2021 <b>AO ORDER</b></p>	<p>Mr. RonakNayankumar Shah vs. SEBI</p>						
<p><b>65)</b>MA. NO. 345/2021- EXEMPTION APP. &amp; MA. NO.346/2021 - DELAY APP. AND A. NO. 261/2021 <b>WTM ORDER</b></p>	<p>Mr. Hitesh Chinubhai Shah</p>						
<p><b>66)</b>MA. NO. 347/2021- EXEMPTION APP. &amp; MA. NO.348/2021 - DELAY APP. AND A. NO.262/2021 <b>AO ORDER</b></p>	<p>Mr. Hitesh Chinubhai Shah</p>						
<p><b>67)</b>MA. NO. 349/2021- EXEMPTION &amp; MA. NO.350/2021 - DELAY APP. AND A. NO.263/2021 <b>WTM ORDER</b></p>	<p>Hiral Manish</p>						

<p><b>68)</b>MA. NO. 351/2021- EXEMPTION APP. &amp; MA. NO.352/2021 - DELAY APP. AND A. NO.264/2021 <b>AO ORDER</b></p>	<p>Hiral Manish</p>						
<p><b>69)</b>MA. NO. 353/2021- EXEMPTION APP. &amp; MA. NO.354/2021 - DELAY APP. AND A. NO.265/2021 <b>WTM ORDER</b></p>	<p>Mr. HiteshkumarMahipatl al Patel</p>						
<p><b>70)</b>MA. NO. 355/2021- EXEMPTION APP. &amp; MA. NO.356/2021 - DELAY APP. AND A. NO.266/2021 <b>AO ORDER</b></p>	<p>Mr. HiteshkumarMahipatl al Pate</p>						
<p><b>71)</b>MA. NO. 357/2021- EXEMPTION APP. &amp; MA. NO.358/2021 - DELAY APP. AND A. NO.267/2021</p>	<p>Ravi Dipakbhai Joshi</p>						

	<b>WTM ORDER</b>							
	<b>72)</b> MA. NO. 359/2021- EXEMPTION & MA. NO.360/2021 - DELAY AND A. NO.268/2021 <b>AO</b> <b>ORDER</b>	Ravi Dipakbhai Joshi						
	<b>73)</b> MA. NO. 361/2021- EXEMPTION & MA. NO.362/2021 - DELAY AND A. NO.269/2021 <b>WTM</b> <b>ORDER</b>	Mr. PratikbhaiKiritkumar Shah						
	<b>74)</b> MA. NO. 363/2021- EXEMPTION & MA. NO.364/2021 - DELAY AND A. NO.270/2021 <b>AO</b> <b>ORDER</b>	Mr. PratikbhaiKiritkumar Shah						
	<b>75)</b> MA. NO. 372/2021- EXEMPTION APP. & MA. NO.373/2021 - DELAY APP.AND A. NO.271/2021	Hareshkumar P. Patel						

	<b>WTM ORDER</b>							
	<b>76)</b> MA. NO. 374/2021- EXEMPTION & MA. NO.375/2021 - DELAY AND A. NO.272/2021 <b>AO ORDER</b>	Hareshkumar P. Patel						
	<b>77)</b> MA. NO. 376/2021- EXEMPTION & MA. NO.377/2021 - DELAY AND A. NO.273/2021 <b>WTM ORDER</b>	Mr. AmitDipakbhaiGajjar						
	<b>78)</b> MA. NO. 378/2021- EXEMPTION & MA. NO.379/2021 - DELAY AND A. NO.274/2021 <b>AO ORDER</b>	Mr. AmitDipakbhaiGajjar						
	<b>79)</b> MA. NO. 380/2021- EXEMPTION & MA. NO.381/2021 - DELAY AND A. NO.275/2021 <b>WTM ORDER</b>	Mr. Shah Chirag						
	<b>80)</b> MA. NO. 382/2021- EXEMPTION & MA. NO.383/2021 - DELAY AND A.	Mr. Shah Chirag						

NO.276/2021 <b>AO ORDER</b>							
<b>81)</b> MA. NO. 389/2021- EXEMPTION & MA. NO.390/2021 - DELAY AND A. NO.277/2021 <b>WTM ORDER</b>	RohitkumarShantilal Shah						
<b>82)</b> MA. NO. 391/2021- EXEMPTION & MA. NO.392/2021 - DELAY AND A. NO.278/2021 <b>AO ORDER</b>	RohitkumarShantilal Shah						
<b>83)</b> MA. NO. 393/2021- EXEMPTION & MA. NO.394/2021 - DELAY AND A. NO.279/2021 <b>WTM ORDER</b>	Mrs. ManishaRajendraMod i						
<b>84)</b> MA. NO. 395/2021- EXEMPTION APP. & MA. NO.396/2021 - DELAY APP. AND A.NO.280/2021	Mrs. ManishaRajendraMod i						

	<b>AO ORDER</b>							
	<b>85)</b> MA. NO. 401/2021- EXEMPTION APP. & MA. NO.402/2021 - DELAY APP. AND A.NO.281/2021 <b>WTM ORDER</b>	Mr. DevangkumarArvindk umarJani						
	<b>86)</b> MA. NO. 403/2021- EXEMPTION & MA. NO.404/2021 - DELAY AND A.NO. 282/2021 <b>AO ORDER</b>	Mr. DevangkumarArvindk umarJani						
	<b>87)</b> MA. NO. 405/2021- EXEMPTION & MA. NO.406/2021 - DELAY APP. AND A.NO. 283/2021 <b>WTM ORDER</b>	Mr. RajendraDahyalalPath ak						
	<b>88)</b> MA. NO. 407/2021- EXEMPTION & MA. NO.408/2021 - DELAY AND A. NO. 284/2021 <b>AO</b>	Mr. RajendraDahyalalPath ak						

	<b>ORDER</b>							
	<b>89)</b> MA. NO. 460/2021- EXEMPTION & MA. NO.461/2021 - DELAY AND A. NO. 285/2021 <b>WTM</b> <b>ORDER</b>	Mihir Consultancy & Trading Company						
	<b>90)</b> MA. NO. 462/2021- EXEMPTION & MA. NO.463/2021 - DELAY AND NO. 286/2021 <b>AO</b> <b>ORDER</b>	Mihir Consultancy & Trading Company						
	<b>91)</b> MA. NO. 464/2021- EXEMPTION & MA. NO.465/2021 - DELAY AND A. NO. 287/2021 <b>WTM ORDER</b>	Pranatpal Tradelink Pvt. Ltd.						
	<b>92)</b> MA. NO. 466/2021- EXEMPTION & MA. NO.467/2021 - DELAY AND A.NO. 288/2021 <b>AO ORDER</b>	Pranatpal Tradelink Pvt. Ltd.						



<p><b>93)</b>MA. NO. 468/2021- EXEMPTION &amp; MA. NO.469/2021 - DELAY AND A. NO. 289/2021 <b>WTM ORDER</b></p>	<p>Mainak Comtrade Private Limited</p>						
<p><b>94)</b>MA. NO. 470/2021- EXEMPTION &amp; MA. NO.471/2021 - DELAY AND A.NO. 290/2021 <b>AO ORDER</b></p>	<p>Mainak Comtrade Private Limited</p>						
<p><b>95)</b>MA. NO. 472/2021- EXEMPTION &amp; MA. NO.473/2021 - DELAY AND A. NO. 291/2021 <b>WTM ORDER</b></p>	<p>TaruPallav Projects Pvt. Ltd.</p>						
<p><b>96)</b>MA. NO. 474/2021- EXEMPTION &amp; MA. NO.475/2021 - DELAY AND A.NO. 292/2021 <b>AO ORDER</b></p>	<p>Taru Pallav Projects Pvt. Ltd.</p>						
<p><b>97)</b>MA. NO. 487/2021- EXEMPTION APP&amp; MA.</p>	<p>Mr. Tosif YunusbhaiAmroniya</p>						

<p>NO.488/2021 - DELAY APP. AND A. NO. 293/2021 <b>WTM</b> <b>ORDER</b></p>							
<p><b>98)</b> MA. NO. 489/2021- EXEMPTION APP&amp; MA. NO.490/2021 - DELAY APP. AND A. NO. 294/2021 <b>AO</b> <b>ORDER</b></p>	<p>Mr. Tosif Yunusbhai Amroniya</p>						
<p><b>99)</b> MA. NO. 491/2021- EXEMPTION APP&amp; MA. NO.492/2021 - DELAY APP. AND A. NO.295/2021 <b>WTM ORDER</b></p>	<p>BhaveshIshwarlal Panchasara</p>						
<p><b>100)</b> MA. NO. 493/2021- EXEMPTION APP&amp; MA. NO.494/2021 - DELAY APP. AND A. NO.296/2021 <b>AO ORDER</b></p>	<p>BhaveshIshwarlal Panchasara</p>						

<p><b>101)</b> MA. NO. 495/2021- EXEMPTION APP&amp; MA. NO.496/2021 - DELAY APP. AND A. NO.297/2021 <b>WTM ORDER</b></p>	<p>Mr. Rahim Umarbhai Ravkarda</p>						
<p><b>102)</b> MA. NO. 497/2021- EXEMPTION APP&amp; MA. NO.498/2021 - DELAY APP. AND A.NO.298/2021 <b>AO ORDER</b></p>	<p>Mr. Rahim Umarbhai Ravkarda</p>						
<p><b>103)</b> MA. NO. 501/2021- EXEMPTION APP&amp; MA. NO.502/2021 - DELAY APP. AND A. NO.299/2021 <b>WTM ORDER</b></p>	<p>DhyanaFinstock Limited</p>	<p>Mr. Rajesh Khandelwal, Advocate i/b Juris Link</p>					
<p><b>104)</b> MA. NO. 503/2021- EXEMPTION APP&amp; MA.</p>	<p>Dhyana Finstock Limited</p>						

	NO.504/2021 - DELAY APP. AND A. NO.300/2021 <b>AO ORDER</b>							
	<b>105)</b> MA. NO. 505/2021- EXEMPTION APP & MA. NO.506/2021 - DELAY APP. AND A. NO.301/2021 <b>WTM ORDER</b>	Harshadkumar Patel						
	<b>106)</b> MA. NO. 507/2021- EXEMPTION APP & MA. NO.508/2021 - DELAY APP. AND A. NO.302/2021 <b>AO ORDER</b>	Harshadkumar Patel						
	<b>107)</b> MA. NO. 509/2021- EXEMPTION APP& MA. NO.510/2021 - DELAY APP. AND A. NO.303/2021	PritiJayakarbhai Christian						

	<b>WTM ORDER</b>							
	<b>108)</b> MA. NO. 511/2021- EXEMPTION APP- & MA. NO.512/2021- DELAY APP. AND A. NO. 304/2021- <b>AO ORDER</b>	PritiJayakarbhai Christian						
	<b>109)</b> MA. NO. 513/2021- EXEMPTION APP- & MA. NO.514/2021- DELAY APP. AND A. NO. 305/2021- <b>WTM ORDER</b>	Rajeshkumar Theophilbhai Christies I						
	<b>110)</b> MA. NO. 515/2021- EXEMPTION APP- & MA. NO.516/2021- DELAY APP. AND A. NO.306/2021- <b>AO ORDER</b>	Rajeshkumar Theophilbhai Christies						

	<b>111)</b> 307/2021- <b>AO ORDER</b>	Chetan Marutirao Yangalwar HUF	Ms. VaradaBhide, PCS					
<b>AT 12.55 P.M.</b>								
<b>14.</b>	A.No.542/2020	Hemang Shah	Mr. Shyam K. Shelat, Advocate	SEBI	Mr. SharanJagtiani, Senior Advocate i/b Vidhii Partners	Admission Disposal	09.07.2021	<b>EX PARTE ADJUDICATE LTP</b>
	A.No.543/2020	Umesh Patel						
	A.No.544/2020	Sonal Patel						
	A.No.545/2020	AbhishekSoni						
	A.No.546/2020	DhavalSoni						
	A.No.547/2020	HarshadPanchal						
	A.No.548/2020	Radhe Krishna Broking						
	A.No.549/2020	AnuragAgarwal&Anr.						
	A.No.550/2020	AnuragAgarwal&Anr.						

**AT 1.05 P.M.**

<b>15.</b>	A. NO. 83-2021 AND MA. NO. 442-2021-BRH WEALTH (Intervener) AND MA. NO. 458-2021 – NSEIL (Intervener-)	HDFC Bank Ltd	Ms. Krina Gandhi, Advocate i/b WadiaGhandy & Co	SEBI	Mr. Manish Chhangani, Advocate i/b The Law Point for R Mr. Rashid Boatwalla, Advocate /b MKA & Co., Advocate for the Intervenor.	Admission Disposal	19.07.2021	<b>INVOCATIONPLEDGE</b>
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**AT 1.15 P.M.**

<b>16.</b>	A. NO.120/2021	Rahul Gupta	Mr. Prabhpreet Singh, Chartered Accountant	SEBI	Ms. Nidhi Singh, Advocate i/b Vidhii Partners	Admission Disposal	29.06.2021	<b>SELFTRADES</b>
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**AT 1.20 P.M.**

<b>17.</b>	368/2021	Akg Securities And Consultancy Ltd. Vs Sebi	Mr. Neville Lashkari, Advocate i/b. Prakash Shah & Associates	SEBI	Ms. Nidhi Singh, Advocate i/b Vidhii Partners	Admission Disposal	12.07.2021	<b>WTMDISGORGEMENT</b>
	371/2021	VIHIT INVESTMENT Vssebi	Mr. Kushal Shah, CA, Authorized Representative i/b. KetanRupani&					

			Co					
	Ma. No. 778/2021 (DElay) and A. No. 497/2021	Mohd. Faisal Vs SEBI	Mr. KunalKatariya, Advocate i/b. Shah &Ramaiya Chartered Accountants				28.07.2021	
<b>AT 1.25 P.M.</b>								
<b>18.</b>	403/2021A/ w	Praveen Kumar Jain	Mr. Pulkit Sharma, Advocate i/b. Mindspright Legal	SEBI	Mr. Mustafa Doctor, Senior Advocate i/b. Vidhii Partners	Admission Disposal	23.06.2021	<b>FRONTRUNNING</b>
	404/2021 A/W						05.07.2021	
	448/2021a/w	E ally consulting Ltd. And Others	Ms. Rishika Harish, Advocate i/b. Mindspright Legal		Mr. SumitRai, Advocate i/b. Vidhii Partners		05.07.2021	
	449/2021A/W	Viraj mercantile Pvt. Ltd. Vssebi	Mr. Nidhi Singh, Advocate i/b Vidhii Partners		14.07.2021			
	A.No. 335/2021	Madhu Chanda & Ors.	Mr. VikasBengani, Advocate					